GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 101

ANSWERED ON 01.12.2025

JAL SANCHAY JAN BHAGIDARI IN THE STATE OF MAHARASHTRA

101. # SHRI DHAIRYASHIL MOHAN PATIL:

Will the Minister of Jal Shakti be pleased to state:

- (a) whether Government has reviewed the progress of Jal Sanchay Jan Bhagidari initiatives in the State of Maharashtra, particularly in Konkan and Raigad districts, especially Jal Shakti Abhiyan and Amrit Sarovar programmes;
- (b) whether the delays in project implementation and limited technical capacity at the local level affected the outcomes of these initiatives; and
- (c) the steps proposed by Government to improve project planning, inter-departmental coordination and measurable outcomes of water conservation in the districts?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) Water being a State subject, the responsibility for the conservation, planning, implementation, funding, and execution of water resource management rests primarily with the State Governments. The Central Government supplements the measures and efforts being taken by the State Governments.

As informed by the Government of Maharashtra,

- i. The government has regularly reviewed the progress of the Jal Sanchay Jan Bhagidari initiatives, including the Jal Shakti Abhiyan and Amrit Sarovar programmes, with a focus on community participation and tangible outcomes.
- ii. No such delays in project implementation were found.
- iii. Several steps to improve project planning, inter-departmental co-ordination, and the measurement of outcomes for district-level water conservation efforts, primarily through programs like the Jal Shakti Abhiyan: Catch the Rain act as a convergence platform for multiple central and state government schemes and funds, including, Jalyukt Shivar abhiyan 2.0, Galmukt Dharan Galyukt Shivar Abhiyan (GDGS), state-funded scheme and Water Conservation Corporation Scheme with an aim to enhance physical access of water on farm and expand cultivable area under Protective irrigation, improve on farm water use efficiency etc. A district-level committee constituted implements and monitors all the above schemes, and the District Collector of the concerned district acts as the Chairperson of this committee. Coordination with other departments (Forest Dept, EGS Dept., Agriculture Department, Zila Parishad etc.) of the State Government for the implementation of these schemes is carried out through the District Collector.
